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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2208/95

New Delhi this the 10th day of October, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

Ms. Parveen Chopra,
D/o Sh. Ram Nath Chopra,
R/o 3/32, Padam Nagar,
Old Rohtak Road,
Delhi. Applicant

(through Mrs. Meera Chhibber, Advocate)

Versus

1. Director of Education,
National Capital Territory of Delhi,
Old Secretariat,
Delhi.
2. Dy. Director of Education(West),
Office of the Directorate of
Education, Govt. of NCT of
Delhi, Karampura,
New Delhi.
3. The Secretary-cum-Commissioner of
Education, Govt. of NCT of Delhi,
Old Secretariat, Delhi.
4. Sh. P.L. Kapoor(Ex-Vice Principal
Govt. of Co-Ed. Secondary School,
Peeragarhi)
Now posted at Govt. Boys Composite
Model School,
A-2, Paschim Vihar, New Delhi. Respondents

(through Sh. Devesh Singh, Advocate)

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Heard both sides.

2. Pursuant to the earlier orders passed
from time to time in this case, Mrs. Meera Chhibber
fairly concedes that all the grievances raised by
applicant have been redressed, save ^{and} except one,
namely, that an increment due to applicant w.e.f.
1.1.98 has not yet been paid to her.

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3. Shri Devesh Singh informs us that bills have been prepared, and applicant will get arrear dues in regard to increment w.e.f. 1.1.98 within three weeks from today.

4. In this connection, Mrs. Chhibber also presses that the respondents be directed to furnish applicant a photocopy of the service-book as updated by them.

5. In the light of the lengthy litigation that has ~~been~~ ensued in this matter, we think that this is a fair and reasonable request having regard to the particular circumstances of this case and, therefore, direct that photocopy of the service-book be furnished to applicant within the aforesaid period of three weeks. We make it clear, however, that this shall not act as an precedent in future.

6. ^ Directing as ^
6. ~~Noting the~~ above, the O.A. stands disposed of. No costs.

A.Vedavalli

(Dr. A. Vedavalli)
Member(J)

Adige

(S.R. Adige)
Vice-Chairman(A)

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